## **GOVERNMENT OF ANDHRA PRADESH**

## CORRIGENDUM TO THE NOTIFICATION NO.247/2024-RC, DATED 10.05.2024

ROC.NO.247 /2024-RC

**DATED 20.07.2024** 

**REF:** Notification No.247/2024-RC, dated 10.05.2024 inviting applications for recruitment to Seven (7) posts of District Judge (Entry Level) under direct recruitment.

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In the reference cited, under heading **'I-QUALIFICATION'** in proviso to (b) add the words **'Economically Weaker Section (EWS)'**, after the words Scheduled Tribes, as in the Notification under reference no provision was made for the candidates of Economically Weaker Sections in respect of relaxation of age, hence the corrigendum.

On addition of the above the words, the proviso to (b) reads thus;

"Provided that, the upper age limit in respect persons, who intend to avail reservation under the category of Scheduled Castes, Scheduled Tribes, Economically Weaker Section (EWS) and Backward classes relaxable by three(3) years".

Consequent to the above corrigendum, the candidates belonging to the category of Economically Weaker Section (EWS) who crossed 45 years of age and are below 48 years of age as on 10.05.2024, can submit applications, if any, for the post of District Judge (Entry Level) under direct recruitment) **on or before 31.07.2024 by 5.00 P.M.**, to the Chief Secretary to the Government of Andhra. Pradesh, General Administration Department, Secretariat Buildings, Velagapudi, Amaravati, Guntur District -522238.

Sd/- NEERABH KUMAR PRASAD CHIEF SECRETARY TO GOVERNMENT